

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 14200/2019

M/S. HINDALCO INDUSTRIES LTD.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 20-11-2019 This petition was called on for hearing today.

For Petitioner(s)

Ms. Rohan Roy, Adv.

Mr. Mahfooz Ahsan Nazki, AOR

For Respondent(s)

Mr. Samar Vijay Singh, AOR

Mr. Dillip Kumar Nayak, Adv.

Mr. Lokesh Kumar Choudhary, AOR

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for respondent Nos.1 and 2 seeks four weeks' time to file counter affidavit. Vakalatnama on behalf of respondent Nos.1 and 2 has been filed on 21.8.2019, however, counter affidavit has not been filed till today. Four weeks' time, as last chance, is granted for filing counter affidavit.

Last opportunity is granted to respondent No.3 for filing counter affidavit within four weeks.

Registry to process the matter for listing before the Hon'ble Court after completion of period of four weeks whether counter affidavit is filed or not as further opportunity stands declined.

ANIL LAXMAN PANSARE
Registrar